

29.05.2000

Hon'ble Mr. Justice Neelam Sanjeeva Reddy, V.C.

on representation from counsel for the respondents. The case is adjourned to 24.08.2000.

V.C.

on
file is complete.
Shri Had.
22/8/00.

Shukla

scdm Sg
24/6

DR (S) 27/8

Registrar RA
29/01/00

24-8-2000

Hon. Mr. Rafiquddin, J.M.

None for the applicant.
Shri Prashant Mathur, Proxy
counsel for Shri Satish
Chaturvedi, counsel for
the respondents. List for
hearing on 31-10-2000.

B

J.M.

31/10/00

Hon. Mr. S.K. P. Nagri, J.M.

Even on scanned list, no one for
the applicant. Shri Pandey Srivastava
is present as proxy to Shri Satish
Chaturvedi, learned counsel for the
respondents. The OA is dismissed
in default accordingly.

J.M.

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